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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI.

REGN.NO. OA 1245/88

All India Telegraph Engineering Employees  
Union Linestaff and Class IV, New Delhi- ..... Applicants


Vs.

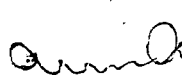
Union of India ..... Respondents

For the applicants ..... None.

For the respondents ..... Shri A.K.Sikri, Counsel

Heard the learned counsel for the respondents.  
This application was admitted on 19.9.1988. Thereafter,  
the applicants have not entered appearance in person  
or through their counsel on 29.11.1988, 24.2.1989, 5.5.1989,  
2.6.1989, 8.6.1989 and 5.7.1989. It appears that the  
applicants are not interested in pursuing this case.  
The application is, therefore, dismissed in default  
and non-prosecution.

  
( P.C.JAIN )  
MEMBER  
6.7.89

  
( P.K.KARTHA )  
VICE CHAIRMAN  
6.7.1989